

Petrol and Diesel to Kerala

2977. SHRI RAMESH CHENNITHALA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received any request from Kerala to increase the petrol and diesel quota during sabarimala pilgrim season;

(b) if so, the details thereof; and

(c) the response of the Union Government thereto?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). There is no State-wise allocation of petrol and diesel. Demand in Kerala is being met in full.

Loan to States under Social Housing Schemes

2978. SHRI GEORGE FERNANDES:
SHRI MANORANJAN BHAKTA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have sanctioned to the States any loans for their Social Housing Schemes during 1992-93;

(b) if so, whether any communications has been sent to the State Governments regarding furnishing of utilisation certificates relating to the loan released to them;

(c) if so, the States which have sent the utilisation certificates; and

(d) if not, the steps taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Housing is a State subject and State Govts. and Union Territory Administrations are free to formulate housing schemes according to their need, priorities and available resources. Central financial assistance is given to the States/ Union Territories in the shape of "block loans" and "block grants" without being tied to any particular head of development. No loans are specifically released by Union Government for social housing schemes.

(b) to (d). Questions do not arise.

Encouragement to Invest in Housing Activities

2979. SHRI PAWAN KUMAR BANSAL:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government have taken any decision to encourage private parties to invest in housing activity; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). National Housing Policy since finalised by Govt. recognises that the magnitude of housing task calls for involvement of various agencies including Government at different levels, cooperatives, the community and the private sector. The policy advocates encouragement to private developers and organised sector to invest in housing and land development by access to finance, speedier approval of schemes and other forms of support, removal of constraints to assembly and development of land, while they are induced to devote a significant proportion of investment in housing for lower and middle income groups at affordable prices and conforms to non-exploitative practices.

[*Translation*]**Import of Crude Oil from Kuwait**

2980. SHRI N.J. RATHVA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of crude oil and other petroleum products likely to be imported from Kuwait during the current financial year;

(b) the foreign exchange likely to be spent thereon;

(c) whether any agreement in this regard has been made between the Indian Oil Corporation and the Kuwaiti Petroleum Corporation;

(d) if so, the details thereof; and

(e) the main features of the said agreement?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (e). Indian Oil Corporation have finalised the import of 4 MMT crude oil, 1.2 MMT High Speed Diesel and 0.9 MMT Kerosene from Kuwait Petroleum Corporation during 1992-93. The value of these imports will depend upon the prices prevailing in the international market.

[*English*]**Gas Share from Bombay High to Maharashtra**

2981. SHRI MOHAN RAWALE:
SHRI RAM KAPSE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Union Government have decided to give higher share from Bombay

High gas to the Maharashtra State;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Union Government are planning to develop the backward regions of Maharashtra-Konkan, Marathwada and Vidarbha by installing projects based on Bombay High gas;

(e) if so, the details thereof;

(f) if not, the reasons therefor; and

(g) the names of States which are getting gas from Bombay High and the States which are making a demand for it?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (f). In view of the allocations already made, no further allocation of gas from the Western Offshore Region could be made for the present.

(g). Units located in Gujarat, Madhya Pradesh, Rajasthan, Uttar Pradesh, Delhi Haryana and Maharashtra are supplied gas from the Western offshore. Demands are being received from various States.

[*Translation*]**Supply of Bitumen**

2982. SHRI LALIT ORAON: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Bitumen is being supplied to Bihar from Haldia; while there is a refinery at Barauni;

(b) if so, the reasons therefor;

(c) the names of the States to which